

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-213-2020**

Saniya Abhinav Gupta

... Petitioner

Versus

Abhinav Gupta

... Respondent

Ms. Asha Desai, Advocate for the Petitioner.

Shri K. Poulekar holding for Shri Amit Palekar, Advocate for the Respondent.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 7<sup>th</sup> OCTOBER 2020****P.C. :**

Shri Amit Palekar, the learned counsel, enters appearance for the respondent. He seeks one one week's time to file reply.

2. Post the matter on 14.10.2020.
3. Interim protection, granted earlier, to continue.

**DAMA SESHADRI NAIDU, J.**

NH